

भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in इ-मेल email: helpdoc@rbi.org.in

September 1, 2016

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001 फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 22660358

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मंबई-400001

Implementation of margin requirements for non-centrally cleared derivatives

The Reserve Bank of India has decided to postpone the introduction of margin requirements for non-centrally cleared derivatives. This decision has been taken as many other jurisdictions have announced delay in the implementation timeline of the margin requirements, as also due to lack of industry preparedness in terms of infrastructure for efficient exchange of margins. This will help avoid cross border implementation issues, and will also provide market participants adequate time to plan and prepare for the new requirements. The Reserve Bank of India remains committed to implementation of margin requirements and intends to release the final guidelines on margin requirements as and when a decision is taken to implement the same.

Background

Press Release: 2016-2017/563

A <u>discussion paper (DP) on margin requirements for non-centrally cleared</u> <u>derivatives was issued in May, 2016</u>. As per the DP, the margin requirements were to be implemented from September 1, 2016 onwards in phases.

Alpana Killawala Principal Adviser